Notifications of the Ministry of Industry (Department of Industrial Development) under Industries (Development and Regulation) Act, 1951

Papers laid

SHRI S. M. KRISHNA: Sir, I also beg to lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Industry (Depart ment of Industrial Development) •Notification S.O. No. 176(E)/18A/ IDRA/83, dated the 14th March, 1983, under the proviso to subsection (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-613-83].
 - II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Depart ment of Industrial Development), under sub-section (2) of section 18AA read with proviso to section 18A(2) of the Industries (Develop ment and Regulation) Act, 1951: —
- (i)) S.O. 158(E)/L8AA/ -.No. IDRA/83, dated the 4th March, 1983. [Placed in Library. See -No. LT-6405/83].
 - (ii) S.O. No. 174(E)/18FA/ 18AA/IDRA/83, dated the 14th -March, 1983.
 - (iii). S.O. No. 233(E)/18AA/ IDRA/83, dated 28th March, 1983.
- - (iv) S.O. No 233(E)/18AA/ IDRA/83. dated the 31st March, 1983.

[Placed in Library. See No. LT-6473/83 for (ii) to (iv)].

I. Paper (Regulation of Production) Amendment Order, 1983

II. Paper (Control) Amendment Or der, 1983

SHRI S. M. KRISHNA; Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial i Development), under sub-section (6)

- of section 3 of the Essential Commodities Act. 1955:-
 - (i) S.O. No. 286(E), dated the 11th April, 1983, publishing the Paper (Regulation of Production) Amendment Order, 1983.
 - (ii) S.O. No 287(E), dated .he 1 April, 1983, publishing the Paper (Control) Amendment Order, 1983. [Placed in Library. See No. LT-6404/83 for (i) and (ii)]

I. **Reports of the National Police** Commission and related papers

II. Delhi Police (General Conditions of Service) (Amendment) Rules, 1983

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VEI^KATASUBBAIAH): Sir, on behalf of my colleague, Shri N. R. Laskar, I beg to lay on the Table:-

- I. A copy each (in English and Hindi) of the Second, Third, Fourth, and Fifth, Sixth, Seventh Eighth Reports of the National Police Com mission, together with a statement on the Reports. [Placed in Library. See No. LT-6224/83].
- II. A copy (in English and Hindi) of the Delhi Administration Notifi No.. F.5/80/82-Home(P)/Estt, cation dated the 31st March, 1983, publish ing the Delhi Police (General condi service) tions of (Amendment) Rules, 1983, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Lib.-ary. See No. LT-6411/83]

I. Indian Administrative service (Fixation of Cadre Strength) Third Amendment Regulations, 1983

II. All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1983

III. Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1983